

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/102/2017

NAME OF THE PETITIONER(S) : SARALA HOUSING PVT LTD

UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	P-Raja Prabhu	A.R for Petition	<u>41</u>
2.	B. Sarath babu fr. ROC	Responsible ROC, Chennai	B. Sarath

ORDER

Counsel for petitioner present. Representative of the Registrar of Companies present and prayed time for filing report. Time extended at request. Put up on 16.11.2017 at 10.30 A.M.

— Sd —
K Anantha Padmanabha Swamy
Member (Judicial)

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